

F.No. J-11017/3/2017-Judl.(Part-3)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 16th October, 2017

ORDER

The President is pleased to engage **Shri Nikhil Goel**, Advocate as Central Government Standing Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Delhi, as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier:

High Court of Delhi
Central Government Standing Counsel

Name	Contact details	Enrollment No.
Nikhil Goel	43, Lawyers Chambers, Supreme Court of India, New Delhi. Mob: 9810133254 Phone: 011-23389593 Email: reachnikhilgoel@gmail.com	D/1150/2003

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

Inder Kumar
(Inder Kumar)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sect.
2. Shri Sanjay Jain, the Ld. ASG, High Court of Delhi.
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Shri Nikhil Goel, CGSC at the address as mentioned herein above.
6. The Cash (LA) Section for the payment of retainership fee to the above CGSC with effect from the date of this order.
7. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.

K. Gaurav
for Section Officer (Judicial)
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